

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 150/2011

Date: 12.3.2012

To,

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of transmission tariff for Combined elements of Baripada - Chandaka (Mendhasal) (Gridco) 400 kV D/C Line and 400 kV D/C Jamshedpur - Baripada Line associated bays under ERSS-I in Eastern Region

Sir,

Please refer to your affidavit dated 17.2.2012 on your above mentioned petition. In this connection I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.4.2012:

- (i) Actual date of commercial operation of Asset-2;
- (ii) Auditor's Certificate and funding details for Asset-2 as per actual date of commercial operation. Accordingly, corresponding breakup of the additional capital expenditure and funding details for Asset-1 (already commissioned on 1.9.2011) till the date of actual commissioning of Asset -2;
- (iii) Supporting document for exchange rate and interest rate for ADB-III, IBRD IV and ADD IBRD IV as per actual dates of commercial operation of the assets;
- (iv) Form 1 and Form 13(B) for Combined Assets 1& 2 as per revised notional date of commercial operation.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)